

ITEM NO.69

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petitioner(s) for Special Leave to Appeal (C) No(s). 10262/2016
AJEET SINGH AND ORS. Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)

Date : 04/01/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Siddharth Sengar, Adv.

Mr. Shantanu Sagar, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.

Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time, as last opportunity, is granted to the
sole respondent for filing counter affidavit.

Registry to process the matter for listing before the
Honorable Court immediately after four weeks irrespective of the
fact whether counter affidavit is filed or not.

(PAWAN DEV KOTWAL)

Registrar